

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/672/2024 BLAPL/113/2024	JITENDRA GAGRAI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /435 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001335/2023
2	D-BLAPL/638/2024 BLAPL/114/2024	TUKUNA @ AJAY SAMANTRA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	GOBINDAPUR /133 /2023 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000282/2023
3	D-BLAPL/512/2024 BLAPL/115/2024	DILIP GOUDA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	TARASINGI /334 /2022 A.D.J.,BHANJANAGAR(Ganjam) ST/0000020/2023
4	D-BLAPL/494/2024 BLAPL/116/2024	BIDYADHARA SAHU @ SAHOO VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /720 /2023 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0001173/2023
5	D-BLAPL/486/2024 BLAPL/117/2024	PETU @ PRAFULLA MELLI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BINIKA /114 /2023 DISTRICT AND SESSIONS JUDGE,SONE ST/0000086/2023
6	D-BLAPL/33/2024 BLAPL/118/2024	PANCHANANA KARJEE VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMAGIRI /42 /2023 J.M.F.C,R.UDAYAGIRI(Gajapati) GR/0000154/2023
7	D-BLAPL/631/2024 BLAPL/119/2024	KASINATH MOHAPATRA VS STATE OF ODISHA	MANAS RANJAN PANDA VS	KUMBHARAPARA /171 /2023 S.D.J.M.,PURI(Puri) GR/0000619/2023
8	D-BLAPL/66/2024 BLAPL/120/2024	LINGARAJ BEHERA VS STATE OF ODISHA	MAHES DAS VS	SPL.TASK FORCE /4 /2023 A.D.J.,TITILAGARH(Balangir) ST/0000028/2023
9	D-BLAPL/504/2024 BLAPL/121/2024	KIRHORE GALORI VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /99 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000088/2022
10	D-BLAPL/505/2024 BLAPL/122/2024	SHAIKH IMRAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000011/2023
11	D-BLAPL/84/2024 BLAPL/123/2024	ROHIT CHOUDHURY VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000032/2023

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12	D-BLAPL/671/2024 BLAPL/124/2024	BALARAM DIGAL VS STATE OF ODISHA	MAHES DAS VS	TIKABALI /149 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000107/2023
13	D-BLAPL/343/2024 BLAPL/125/2024	SUBASH PARIDA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	KODALA /269 /2018 ADJ,KODALA(Ganjam) ST/0000121/2020
14	D-BLAPL/689/2024 BLAPL/126/2024	RAJA @ MANORANJAN DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BRAMHA BARADA /13 /2023 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000040/2023
15	D-BLAPL/669/2024 BLAPL/127/2024	MOHAN YADAV VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /151 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000150/2023
16	D-BLAPL/678/2024 BLAPL/128/2024	MADHAB RABI DAS@ AMARENDRA KUMAR MADHAB @ GURUJI@ SAHIB@ SUJIT BINI MISHRA VS STATE OF ODISHA	VS	ANGUL TOWN /231 /2018 A.D.J.,ANGUL(Anugul) CT/0000026/2020
17	D-BLAPL/679/2024 BLAPL/129/2024	PRABHAT BISOI VS STATE OF ODISHA	SRIKANTA PANDA VS	BHARATPUR PS /93 /2023 DISTRICT & SESSIONS JUDGE,BHUBANESHWAR TR/0000121/2023
18	D-BLAPL/685/2024 BLAPL/130/2024	MUKESH KUMAR VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000021/2023
19	D-BLAPL/687/2024 BLAPL/131/2024	PINTU @ ABINASH LENKA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	LAXMISAGAR P.S. /264 /2021 1ST ADDL.SESIONS JUDGE,BHUBANESHWAR TR/0000369/2021
20	D-BLAPL/670/2024 BLAPL/132/2024	BIGHNESWAR GOUDA VS STATE OF ODISHA	MAHES DAS VS	BELLAGUNTHA /373 /2023 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001297/2023
21	D-BLAPL/673/2024 BLAPL/133/2024	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	MANCHESWAR P.S. /523 /2023 J.M.F.C.(II),BHUBANESHWAR(Khordha) CT/0001539/2023
22	D-BLAPL/675/2024 BLAPL/134/2024	SANATAN NAHAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	INFOCITY PS /263 /2023 J.M.F.C.(II),BHUBANESHWAR(Khordha) CT/0000919/2023
23	D-BLAPL/377/2024	SEKH NESAR	ADHIRAJ MOHANTY	CHAMPUA /41 /2023

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	BLAPL/135/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K
24	D-BLAPL/547/2024 BLAPL/136/2024	PINU@ SIPUN SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	GR/0000111/2023 KANKADAHAD /215 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
25	D-BLAPL/605/2024 BLAPL/137/2024	PRASANTA PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	GR/0000969/2023 FATEGARH /84 /2023 JMFC, BHAPUR(Nayagarh)
26	D-BLAPL/597/2024 BLAPL/138/2024	PRASANTA PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	GR/0000081/2023 FATEGARH /158 /2023 JMFC, BHAPUR(Nayagarh)
27	D-BLAPL/609/2024 BLAPL/139/2024	PRASANTA PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	GR/0000152/2023 FATEGARH /78 /2023 JMFC, BHAPUR(Nayagarh)
28	D-BLAPL/778/2024 BLAPL/140/2024	DELIN BAGH VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	GR/0000075/2023 KUCHINDA /73 /2023 SPL.JUDGE SAMBALPUR(Sambalpur)
29	D-BLAPL/801/2024 BLAPL/141/2024	ANIL REDDY VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	Spl/0000012/2023 BADABAZAR /93 /2017 3RD ADDL.SESSION JUDGE CUM SPL.J
30	D-BLAPL/616/2024 BLAPL/142/2024	MANGALA MANDI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ST/0000035/2018 JEYPORE SADAR /184 /2023 SESSIONS JUDGE-CUM-SPL.JUDGE,KO
31	D-BLAPL/885/2024 BLAPL/143/2024	ABELA BEERO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TR/0000065/2023 //0 J.M.F.C,MOHANA(Gajapati)
32	D-BLAPL/759/2024 BLAPL/144/2024	AJAYA KUMAR ROUT VS STATE OF ODISHA	RABINDRA NATH PANDA VS	2(B)CC/0000005/2023 BANKI /182 /2023 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac
33	D-BLAPL/902/2024 BLAPL/145/2024	SUNITA PRADHAN VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	GR/0000243/2023 //0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G
34	D-BLAPL/903/2024 BLAPL/146/2024	TAPAN KUMAR PRUSTY VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	2(A)CC/0000083/2023 KHURDA SADAR /221 /2023 S.D.J.M.,KHURDA(Khordha)

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35	D-BLAPL/771/2024 BLAPL/147/2024	STATE OF ODISHA SUSANTA MUKHI VS STATE OF ODISHA	SK. ZAFARULLA VS	GR/0000706/2023 MANAMUNDA /129 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000142/2023
36	D-CMP/401/2024 CMP/17/2024	TANMAYA DAS VS PRADEEP KUMAR NAYAK	BIBEKANANDA BHUYAN VS	// CIVIL JUDGE (SD),KHURDA(Khordha) EC/0000004/2023
37	D-CMP/880/2024 CMP/18/2024	RAJIV NAYAN CHOUDHURY VS SARAT CHANDRA DAS	DEVAVRAT DEVESH VS	// A.D.J.,BHUBANESWAR(Khordha) Fao/0000086/2023
38	D-CMP/864/2024 CMP/19/2024	RUNU PRADHAN VS SHIKHHYA VIKASH SAMITI, BBSR	RAMAKRISHNA NAIK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000085/2018
39	D-CMP/914/2024 CMP/20/2024	JAIKISHAN @ JAYA KISAN AGRAWAL VS NARENDRA NAIK	ANAM CHARAN PANDA VS	// ADDL.DISTRICT JUDGE,DHARAMGARH CRREV/0000001/2020
40	D-CONTC/621/2024 CONTC/54/2024	JAGABANDHU DASH VS SUSHMITA SAHOO, DISTRICT EDUCATION OFFICER, ANUGUL	SAIBRATA RATH VS	// () //
41	D-CONTC/640/2024 CONTC/55/2024	KALYANI MOHANTA VS GOURIRANI NAIK, DISTRICT EDUCATION OFFICER, KEONJHAR	RASHMI KANTA ACHARYA VS	// () //
42	D-CONTC/419/2024 CONTC/56/2024	BIJAY KUMAR BEHERA VS SALINI PANDIT, I.A.S	ADV VS	// () //
43	D-CONTC/629/2024 CONTC/57/2024	TILOTTAMA SAHOO VS SIDHESWAR BALIRAM BONDAR, I.A.S.	BIBHUTI BHUSAN SWAIN VS	// () //
44	D-CONTC/111/2024 CONTC/58/2024	SUMITRA SAHOO VS SRIKANTA KUMAR PARIJA, OAS(JB), TAHASILDAR, MARSHAGHAI	ADV VS	// () //
45	D-CONTC/483/2024 CONTC/59/2024	RANAJIT MAHAPATRA VS G. KUJUR, OES	ADV. VS	// () //

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46	D-CONTC/625/2024 CONTC/60/2024	KRUPASINDHU NAYAK VS SECRETARY TO GOVT., RURAL DEVELOPMENT DEPT.,ODISHA	ADV. VS	// 0 //
47	D-CONTC/645/2024 CONTC/61/2024	ABHIMANYU PRADHAN VS S.ASWASTHY, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT.,ODISHA	JYOTIRMAY GUPTA VS	// 0 //
48	D-CONTC/170/2024 CONTC/62/2024	NABAGHANA KAPA VS G.MATHI VATHANAN, I.A.S	ADV VS	// 0 //
49	D-CONTC/173/2024 CONTC/63/2024	TUSHARKANTA ROUT VS G.MATHI VATHANAN, I.A.S	ADV VS	// 0 //
50	D-CONTC/535/2024 CONTC/64/2024	SURESH CHANDRA MOHANTA VS SUSHANTA DASH, I.A.S.	ADV. VS	// 0 //
51	D-CONTC/1110/2024 CONTC/65/2024	KEDARNATH NAYAK VS ASWATHY S., SECY., SCHOOL AND MASS EDUCATION, ODISHA, BBSR.	ADV. VS	// 0 //
52	D-CONTC/1043/2024 CONTC/66/2024	SIBA PRASAD RAY VS NARAHARI SETHY, COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK	ADV. VS	// 0 //
53	D-CRLA/305/2024 CRLA/17/2024	RUDRA NARAYAN SINGH VS STATE OF ODISHA	DEBASHIS MITRA VS	BADAMBADI /244 /2015 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000073/2015
54	D-CRLMC/502/2024 CRLMC/30/2024	SAPAN@MANOJ KUMAR DAS VS STATE OF ODISHA	DURGA PRASAD JENA VS	MALGODOWN /67 /2011 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000882/2011
55	D-CRLMC/621/2024 CRLMC/31/2024	SARAT KUMAR BAG VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA /178 /2020 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000588/2020
56	D-CRLMC/619/2024 CRLMC/32/2024	SARAT KUMAR BAG VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA /689 /2020 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0002528/2020
57	D-CRLMC/567/2024	SATYENDRA KUMAR SONI	SAROJ MOHARANA	JHARSUGUDA /898 /2020

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/33/2024	VS STATE OF ODISHA	VS	S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0003245/2020
58	D-CRLMC/606/2024 CRLMC/34/2024	AKHAYA KUMAR SENAPATI VS STATE OF ODISHA	ARIJEET MISHRA VS	AIR FIELD P.S. /75 /2007 J.M.F.C.,BHUBANESWAR(Khordha) GR/0001668/2007
59	D-JCRLA/1136/2024 JCRLA/6/2024	PASHA CHANDRA DIGAL VS STATE OF ODISHA	ADV. VS	BHANJANAGAR /394 /2015 A.D.J.,BHANJANAGAR(Ganjam) ST/0000128/2016
60	D-WA/690/2024 WA/4/2024	STATE OF ODISHA VS MAHADEB PANDA	DHANANJAYA MUND,A.G.A VS	// ()
61	D-WA/695/2024 WA/5/2024	STATE OF ODISHA VS PARAMANANDA BEHERA	DHANANJAYA MUND,A.G.A VS	// ()
62	D-WA/1123/2024 WA/6/2024	STATE OF ODISHA VS CHANDRA SEKHAR SAMAL	AMIYA KUMAR MISHRA, A.G.A. VS	// ()
63	D-WA/597/2024 WA/7/2024	STATE OF ODISHA VS MADHUSMITA JENA	RABI NARAYAN MISHRA, A.G.A. VS	// ()
64	D-WP(C)/1072/2024 WP(C)/407/2024	BALARAM KARJEE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()
65	D-WP(C)/1021/2024 WP(C)/408/2024	NABIN KUMAR SAHU VS STATE OF ODISHA	DHANESWAR BEHERA VS	// ()
66	D-WP(C)/1020/2024 WP(C)/409/2024	BULA BAHADUR VS STATE OF ODISHA	DHANESWAR BEHERA VS	// ()
67	D-WP(C)/1024/2024 WP(C)/410/2024	JHUNALATA ROUT VS STATE OF ODISHA	DHANESWAR BEHERA VS	// ()
68	D-WP(C)/1009/2024 WP(C)/411/2024	SRIKANTA KUMAR PANDA VS	DHANESWAR BEHERA VS	// ()

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		STATE OF ODISHA		//
69	D-WP(C)/1031/2024 WP(C)/412/2024	GOKULA CHANDRA MOHAPATRA VS	DHANESWAR BEHERA VS	// 0
		STATE OF ODISHA		//
70	D-WP(C)/1017/2024 WP(C)/413/2024	PARIKHITA BARIK VS	DHANESWAR BEHERA VS	// 0
		STATE OF ODISHA		//
71	D-WP(C)/1026/2024 WP(C)/414/2024	PURNA CHANDRA BEHERA VS	DHANESWAR BEHERA VS	// 0
		STATE OF ODISHA		//
72	D-WP(C)/1073/2024 WP(C)/415/2024	RATIKANTA MOHANTY VS	KUNAL KUMAR SWAIN VS	// 0
		STATE OF ODISHA		//
73	D-WP(C)/1038/2024 WP(C)/416/2024	SANTOSH KUMAR SAHOO VS	DHANESWAR BEHERA VS	// 0
		STATE OF ODISHA		//
74	D-WP(C)/882/2024 WP(C)/417/2024	SUSHANTA SETHI VS	BIBHUTI BHUSAN SWAIN VS	// 0
		STATE OF ODISHA		//
75	D-WP(C)/1036/2024 WP(C)/418/2024	ANSUMAN BHOI VS	KIRTAN DANG VS	// 0
		STATE OF ODISHA		//
76	D-WP(C)/809/2024 WP(C)/419/2024	SANTWANA DAS VS	SACHIDANANDA SAHOO VS	// 0
		STATE OF ODISHA		//
77	D-WP(C)/1035/2024 WP(C)/420/2024	HARA PRASAD BHOI VS	KIRTAN DANG VS	// 0
		STATE OF ODISHA		//
78	D-WP(C)/924/2024 WP(C)/421/2024	SURAVI GANDHA BEHERA VS	MANASI MOHAPATRA VS	// 0
		STATE OF ODISHA		//
79	D-WP(C)/1033/2024 WP(C)/422/2024	BRAJA KISHORE BEHERA VS	DHANESWAR BEHERA VS	// 0
		STATE OF ODISHA		//

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80	D-WP(C)/1040/2024 WP(C)/423/2024	SHARAT CHANDRA NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
81	D-WP(C)/883/2024 WP(C)/424/2024	JATINDRA KUMAR BEHERA @ JATINDRA KU BEHERA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	// 0 //
82	D-WP(C)/766/2024 WP(C)/425/2024	GOPAL SUNDAR BHOI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
83	D-WP(C)/761/2024 WP(C)/426/2024	BAILOCHAN BAL VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
84	D-WP(C)/712/2024 WP(C)/427/2024	PRASAN KUSULIA VS STATE OF ODISHA	GHANASHYAM DASH VS	// 0 //
85	D-WP(C)/728/2024 WP(C)/428/2024	M/S. GARNET GRANITES LTD. (GGL), BALASORE VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
86	D-WP(C)/711/2024 WP(C)/429/2024	SANANDA GANTA VS STATE OF ODISHA	GHANASHYAM DASH VS	// 0 //
87	D-WP(C)/780/2024 WP(C)/430/2024	TARANISEN SAHU VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
88	D-WP(C)/652/2024 WP(C)/431/2024	PANCHANAN PANDA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
89	D-WP(C)/616/2024 WP(C)/432/2024	RAMESH SINGH VS THE AUTHORIZED OFFICER, CHIEF MANAGER, INDIAN BANK, SAMBALPUR	PRADEEP KUMAR DAS VS	// 0 //
90	D-WP(C)/1069/2024 WP(C)/433/2024	BIJAY KUMAR SAHOO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
91	D-WP(C)/736/2024	SATYARANJAN BARIK	BRAJA MOHAN SARANGI	//

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	WP(C)/434/2024	VS SOLE ARBITRATOR, PUNE	VS	0 //
92	D-WP(C)/1145/2024 WP(C)/435/2024	SANJAY KUMAR KHUNTIA VS GENERAL MANAGER, EAST COAST RAILWAY, BBSR	SHREYA PATNAIK VS	// 0 //
93	D-WP(C)/395/2024 WP(C)/436/2024	ANIL ROUT VS PRINCIPAL SECY. TO GOVT. OF ODISHA, R AND DM DEPT., BBSR	CHITTARANJAN PATTNAIK VS	// 0 //
94	D-WP(C)/868/2024 WP(C)/437/2024	SACHINDRANATH BHOI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
95	D-WP(C)/1082/2024 WP(C)/438/2024	MINAKETAN PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
96	D-WP(C)/784/2024 WP(C)/439/2024	BHARAT BEHERA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
97	D-WP(C)/778/2024 WP(C)/440/2024	ADIKANDA SAHOO VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
98	D-WP(C)/776/2024 WP(C)/441/2024	KRUSHNA CHANDRA BHOI VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
99	D-WP(C)/1077/2024 WP(C)/442/2024	BINAYA KUMAR DAS VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
100	D-WP(C)/1079/2024 WP(C)/443/2024	NARAYAN PATRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
101	D-WP(C)/1157/2024 WP(C)/444/2024	AJAYA MANDAL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
102	D-WP(C)/1159/2024 WP(C)/445/2024	SITARAM MANDAL VS	LAMBODAR PRADHAN VS	// 0

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103	D-WP(C)/1055/2024 WP(C)/446/2024	STATE OF ODISHA ASHOK KUMAR PANIGRAHI VS STATE OF ODISHA	SANJIB MOHANTY VS	// // 0
104	D-WP(C)/986/2024 WP(C)/447/2024	LAXMI NARAYAN PANDA VS CHAIRMAN, ORISSA LIFT IRRIGATION CORP. LTD., BBSR	LALATENDU SAMANTARAY VS	// 0 //
105	D-WP(C)/1137/2024 WP(C)/448/2024	LILI MISHRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
106	D-WP(C)/670/2024 WP(C)/449/2024	RAMA CHANDRA PATTANAYAK VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
107	D-WP(C)/255/2024 WP(C)/450/2024	SANYASHI MALIK VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
108	D-WP(C)/687/2024 WP(C)/451/2024	BRAJENDRA NATH DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
109	D-WP(C)/839/2024 WP(C)/452/2024	RAMA CHANDRA PATHI VS THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
110	D-WP(C)/496/2024 WP(C)/453/2024	SANTOSH KUMAR PADHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
111	D-WP(C)/792/2024 WP(C)/454/2024	RAMA CHANDRA PATHI VS THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
112	D-WP(C)/498/2024 WP(C)/455/2024	SHYAMAGHANA MAHARANA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
113	D-WP(C)/768/2024 WP(C)/456/2024	PRAVAT KUMAR PANDA VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK KUMAR DAS VS	// 0 //

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114	D-WP(C)/537/2024 WP(C)/457/2024	SHASHI SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
115	D-WP(C)/311/2024 WP(C)/458/2024	SIBANANDA ADHIKARI VS STATE OF ODISHA	GUNAKAR MISHRA VS	// 0 //
116	D-WP(C)/501/2024 WP(C)/459/2024	SISIR KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
117	D-WP(C)/260/2024 WP(C)/460/2024	SANYASHI MALIK VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
118	D-WP(C)/354/2024 WP(C)/461/2024	AYASKANTA SAMANTA VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
119	D-WP(C)/262/2024 WP(C)/462/2024	LINGARAJ BISOYI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
120	D-WP(C)/791/2024 WP(C)/463/2024	RAJKUMAR NAYAK VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //
121	D-WP(C)/318/2024 WP(C)/464/2024	GHANASHYAM OJHA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
122	D-WP(C)/1081/2024 WP(C)/465/2024	SUDHANSU KAR VS INSPECTOR GENERAL OF REGISTRATION, GOVT. OF ODISHA, CUTTACK	JAGAMOHAN PATTANAICK VS	// 0 //
123	D-WP(C)/554/2024 WP(C)/466/2024	JATINDRA NARAYAN MISHRA VS R.T.O., KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
124	D-WP(C)/731/2024 WP(C)/467/2024	GOKULANANDA PANDA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
125	D-WP(C)/676/2024	KARUNAKAR MALLICK	SATYABRATA SENAPATI	//

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	WP(C)/468/2024	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/781/2024 WP(C)/469/2024	AMARCHAN NAIK VS STATEOF ODISHA	LALIT SAHU VS	// 0 //
127	D-WP(C)/540/2024 WP(C)/470/2024	JAYANTI DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
128	D-WP(C)/1225/2024 WP(C)/471/2024	BUTIA KISAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
129	D-WP(C)/553/2024 WP(C)/472/2024	RABINDRA KUMAR BARIK VS R.T.O., JHARSUGUDA	BRAJA MOHAN SARANGI VS	// 0 //
130	D-WP(C)/539/2024 WP(C)/473/2024	P.DHANAM JAY RAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
131	D-WP(C)/379/2024 WP(C)/474/2024	SIBA PARIDA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
132	D-WP(C)/837/2024 WP(C)/475/2024	OUAT, BBSR VS EMPLOYEES STATE INSURANCE CORPORATION, BBSR	AVIJIT PAL VS	// 0 //
133	D-WP(C)/551/2024 WP(C)/476/2024	RABINDRA KUMAR BARIK VS R.T.O., KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
134	D-WP(C)/1089/2024 WP(C)/477/2024	RAKESH KUMAR GUPTA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
135	D-WP(C)/259/2024 WP(C)/478/2024	JAYRAM PADHI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
136	D-WP(C)/1149/2024 WP(C)/479/2024	M/S. SAKROBOTIX LAB PVT. LTD. BBSR VS	PITAMBAR ACHARYA VS	// 0

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137	D-WP(C)/739/2024 WP(C)/480/2024	STATE OF ODISHA UPENDRA PRASAD SAHOO VS	DEEPAK KUMAR MOHAPATRA VS	// // 0
138	D-WP(C)/798/2024 WP(C)/481/2024	STATE OF ODISHA HIRALAL DEEP VS	SAILABALA JENA VS	// // 0
139	D-WP(C)/1022/2024 WP(C)/482/2024	STATE OF ODISHA SANTOSH KUMAR MEHER VS	DURGESH NARAYAN RATH VS	// // 0
140	D-WP(C)/1162/2024 WP(C)/483/2024	STATE OF ODISHA MIHIR KUMAR BEHERA @ MIHIR BEHERA VS	SUSHANTA KUMAR MOHANTY VS	// // 0
141	D-WP(C)/1200/2024 WP(C)/484/2024	STATE OF ODISHA SUBASH SENAPATI VS	DILLIP KUMAR MOHAPATRA VS	// // 0
142	D-WP(C)/976/2024 WP(C)/485/2024	STATE OF ODISHA M/S BADAJENA IRON AND STEEL INDUSTRIES PVT. LT.D, BBSR VS	ITISHREE TRIPATHY VS	// // 0
143	D-WP(C)/1179/2024 WP(C)/486/2024	CT AND GST OFFICER, BBSR HAREKRUSHNA PATRA VS	JITENDRA KUMAR MISHRA (2) VS	// // 0
144	D-WP(C)/978/2024 WP(C)/487/2024	STATE OF ODISHA M/S BIPLAB KUMAR PATRA, BBSR VS	ITISHREE TRIPATHY VS	// // 0
145	D-WP(C)/1176/2024 WP(C)/488/2024	ADDL. STATE TAX OFFICER, BBSR KHETRAMOHAN NAYAK VS	JITENDRA KUMAR MISHRA (2) VS	// // 0
146	D-WP(C)/1175/2024 WP(C)/489/2024	STATE OF ODISHA PRATAP CHANDRA MOHANTY VS	JITENDRA KUMAR MISHRA (2) VS	// // 0
147	D-WP(C)/974/2024 WP(C)/490/2024	STATE OF ODISHA M/S. ENZEN GLOBAL SOLUTIONS PVT. LTD., KHORDHA VS	RUPESH KUMAR KANUNGO VS	// // 0
		THE COMMNR. OF COMMERCIAL TAX AND GST, CUTTACK		//

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148	D-WP(C)/1172/2024 WP(C)/491/2024	PRATIVA SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
149	D-WP(C)/1218/2024 WP(C)/492/2024	ARJUNA CHARAN ARLAB VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
150	D-WP(C)/1223/2024 WP(C)/493/2024	DR. MINAKSHI MISHRA VS STATE OF ODISHA	SUVALAXMI DEVI VS	// 0 //
151	D-WP(C)/1182/2024 WP(C)/494/2024	HAREKRUSHNA SAHOO VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
152	D-WP(C)/1206/2024 WP(C)/495/2024	SANJUKTA LIMA VS BISWAJYOTI JENA	JYOTSNAMAYEE SAHOO VS	// 0 //
153	D-WP(C)/1253/2024 WP(C)/496/2024	DEBASISH MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
154	D-WP(C)/1254/2024 WP(C)/497/2024	SOBHABATI KANHAR VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
155	D-WP(C)/1250/2024 WP(C)/498/2024	ANTARYAMI MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
156	D-WP(C)/1025/2024 WP(C)/499/2024	RAMASINGH MAJHI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
157	D-WP(C)/991/2024 WP(C)/500/2024	DILLIP KUMAR ROUT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
158	D-WP(C)/1097/2024 WP(C)/501/2024	TAPAN KUMAR SAMAL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
159	D-WP(C)/1019/2024	SABITA RANI OJHA	KAUSHIK SWAIN	//

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	WP(C)/502/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/1251/2024 WP(C)/503/2024	NILAMANI KANHAR VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
161	D-WP(C)/1096/2024 WP(C)/504/2024	NIRANJAN NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
162	D-WP(C)/1193/2024 WP(C)/505/2024	KADAMBARI RATH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
163	D-WP(C)/1003/2024 WP(C)/506/2024	DR. NEELIMA KATTI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
164	D-WP(C)/1257/2024 WP(C)/507/2024	ASHOK KUMAR JENA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
165	D-WP(C)/899/2024 WP(C)/508/2024	DIBAKARA PANDA VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
166	D-WP(C)/1295/2024 WP(C)/509/2024	DAMI BEHERA VS THE PRINCIPAL SECY. TO GOVT., R AND DM DEPT., BBSR	ARUPANANDA GOSWAMY VS	// 0 //
167	D-WP(C)/1365/2024 WP(C)/510/2024	JYOTI PRAKASH TANDI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
168	D-WP(C)/1001/2024 WP(C)/511/2024	JEEBAN SANGRAM MISHRA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
169	D-WP(C)/1322/2024 WP(C)/512/2024	GANESWAR SAHOO VS STATE OF ODISHA	BUDHADEV ROURTRAY VS	// 0 //
170	D-WP(C)/1360/2024 WP(C)/513/2024	ARYA KUMAR SOUMYA RANJAN VS	BIDESH RANJAN BEHERA VS	// 0

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171	D-WP(C)/1264/2024 WP(C)/514/2024	STATE OF ODISHA BASUDEV EDUCATIONAL AND SOCIO ECONOMIC TRUST, ROURKELA VS UNION OF INDIA	ABHAS MOHANTY VS	// // ()
172	D-WP(C)/632/2024 WP(C)/515/2024	MANDAKINI MOHAPATRA VS STATE OF ODISHA	SARADA DASH VS	// ()
173	D-WP(C)/509/2024 WP(C)/516/2024	SANKARSAN SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()
174	D-WP(C)/58/2024 WP(C)/517/2024	DAITARI ROUT VS PRINCIPAL SECY., WATER RESOURCES DEPT. ODISHA, BBSR	MANORANJAN MISHRA VS	// ()
175	D-WP(C)/525/2024 WP(C)/518/2024	E. MANASI PATRA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()
176	D-WP(C)/254/2024 WP(C)/519/2024	SITARA BEGUM VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// ()
177	D-WP(C)/1325/2024 WP(C)/520/2024	SURENDRA NATH GOUDO VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// ()
178	D-WP(C)/588/2024 WP(C)/521/2024	CHANDRAKANTA ANDIA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// ()
179	D-WP(C)/1010/2024 WP(C)/522/2024	JAYAKRISHNA MAHAKUR VS STATE OF ODISHA	KAUSHIK SWAIN VS	// ()
180	D-ABLAPL/680/2024 ABLAPL/147/2024	MAHAMMAD JAHANGIR @ SK MANGULI VS STATE OF ODISHA	SRIKANTA PANDA VS	PIPLI /302 /2023 ()
181	D-ABLAPL/682/2024 ABLAPL/148/2024	SHIRINI SETHY @ SRINIBAS SETHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /537 /2023 ()

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182	D-ABLAPL/720/2024 ABLAPL/149/2024	NAUSAD KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /294 /2023 () //
183	D-ABLAPL/690/2024 ABLAPL/150/2024	SAMIR @ SAMEER SETHI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	UDALA /419 /2023 () //
184	D-ABLAPL/721/2024 ABLAPL/151/2024	SANJAYA BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /550 /2023 () //
185	D-ABLAPL/683/2024 ABLAPL/152/2024	RAMA @ RAM CHANDRA MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /94 /2021 () //
186	D-ABLAPL/733/2024 ABLAPL/153/2024	SUDHANSU SEKHAR SAHU VS STATE OF ODISHA	SABYASACHI MISHRA VS	CHAMPUA /218 /2023 () //
187	D-ABLAPL/697/2024 ABLAPL/154/2024	SUBRAT ROUT @ SONU @ SUBRAT KUMAR ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /5 /2024 () //
188	D-ABLAPL/734/2024 ABLAPL/155/2024	LAXMI NARAYAN SAMAL VS STATE OF ODISHA(VIG.)	ANIRUDHA DAS VS	//0 () //
189	D-ABLAPL/684/2024 ABLAPL/156/2024	BIKRAM KUMAR DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAJNAGAR /24 /2020 () //
190	D-ABLAPL/739/2024 ABLAPL/157/2024	BANAMBAR BEHERA@PRAJAPATI BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /800 /2023 () //
191	D-ABLAPL/700/2024 ABLAPL/158/2024	TRILOCHAN GOUDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /698 /2023 () //
192	D-ABLAPL/688/2024 ABLAPL/159/2024	BIJAY BEHERDALAI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TUMUDIBANDHA /137 /2023 () //
193	D-ABLAPL/704/2024	SUMIT MAJUMDAR	RAJIB LOCHAN PATTNAIK	M.V.79 /161 /2023

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	ABLAPL/160/2024	VS STATE OF ODISHA	VS	() //
194	D-ABLAPL/757/2024 ABLAPL/161/2024	RAKESH KUMAR SINGH VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /45 /2022 () //
195	D-ABLAPL/785/2024 ABLAPL/162/2024	CHINMAYA MOHAPATRA VS STATE OF ODISHA	RONALISHA PRADHAN VS	JATNI P.S. /1 /2024 () //
196	D-ABLAPL/822/2024 ABLAPL/163/2024	ASHUTOSH DASH @ DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BHADRAK TOWN /4 /2024 () //
197	D-ABLAPL/799/2024 ABLAPL/164/2024	MANARANJAN BAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	MARINE KASIA /124 /2023 () //
198	D-ABLAPL/830/2024 ABLAPL/165/2024	EQBAL HUSSAIN VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA SADAR /428 /2023 () //
199	D-ABLAPL/158/2024 ABLAPL/166/2024	SANKAR NAYAK @ SUBRATA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (ASKA) /675 /2023 () //
200	D-ABLAPL/802/2024 ABLAPL/167/2024	ANIL BHOI @ ANIL KU BHOI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	GOP /489 /2023 () //
201	D-ABLAPL/735/2024 ABLAPL/168/2024	OM PRAKASH SINGH VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	AIRPORT /454 /2023 () //
202	D-ABLAPL/749/2024 ABLAPL/169/2024	DIPUNA RANA@DIPAK KUMAR RANA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	SALIPUR /443 /2023 () //
203	D-ABLAPL/805/2024 ABLAPL/170/2024	VIVEKANANDA BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /628 /2023 () //
204	D-ABLAPL/861/2024 ABLAPL/171/2024	SARAT CHANDRA SAHOO VS	ARIJEET MISHRA VS	KOREI /1 /2024 ()

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205	D-ABLAPL/628/2024 ABLAPL/172/2024	STATE OF ODISHA SANGRAM PRASAD MOHANTY VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// KHUNTUNI /146 /2023 () //
206	D-ABLAPL/755/2024 ABLAPL/173/2024	TOLI ROHIDAS VS STATE OF ODISHA	SIDHARTHA MISHRA VS	BADMAL /297 /2023 () //
207	D-ABLAPL/104/2024 ABLAPL/174/2024	SATYA NARAYAN CHHATRIA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SAINTALA /372 /2023 () //
208	D-ABLAPL/75/2024 ABLAPL/175/2024	MANARANJAN MOHANTA VS STATE OF ODISHA	ARCHANA BEHERA VS	RARUAN /158 /2023 () //
209	D-ABLAPL/348/2024 ABLAPL/176/2024	SK. DILBAR ALI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	TIRTOL /212 /2020 () //
210	D-ABLAPL/199/2024 ABLAPL/177/2024	BIBHUTI BHUSAN BHUJABAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KHURDA MODEL /817 /2023 () //
211	D-ABLAPL/813/2024 ABLAPL/178/2024	ASHOK KUMAR BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /894 /2023 () //
212	D-ABLAPL/783/2024 ABLAPL/179/2024	PINKI MAHAPATRA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BARGARH RURAL /234 /2023 () //
213	D-ABLAPL/866/2024 ABLAPL/180/2024	BASUDEV SAHOO VS STATE OF ODISHA(VIG.)	RAMANI KANTA PATTANAIAK VS	//0 () //
214	D-ABLAPL/787/2024 ABLAPL/181/2024	TARA PRASANNA MOHAPATRA VS STATE OF ODISHA	LAXMIDHAR DASH VS	KUMBHARAPARA /326 /2023 () //
215	D-ABLAPL/892/2024 ABLAPL/182/2024	B. PRASAD @ BOYI PRASANTH @ B. PRASANTH VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	JARADA /490 /2023 () //

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216	D-ABLAPL/798/2024 ABLAPL/183/2024	SUBASH SAMANTARA@SAMANTARAY VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	JANKIA P.S. /475 /2023 () //
217	D-ABLAPL/811/2024 ABLAPL/184/2024	SURYA NARAYAN SAHOO VS STATE OF ODISHA	SUBHRA NARAYAN GAYA VS	KAKATAPUR /251 /2023 () //
218	D-ABLAPL/910/2024 ABLAPL/185/2024	DIBAKAR DHALA VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	UMERKOTE /1 /2024 () //
219	D-ABLAPL/396/2024 ABLAPL/186/2024	BHANUMATI CHHATRIA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BURLA /567 /2023 () //
220	D-ABLAPL/633/2024 ABLAPL/187/2024	MANAS SAHU @ MANAS KUMAR SAHOO VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /339 /2023 () //
221	D-ABLAPL/753/2024 ABLAPL/188/2024	TALHA KHAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SAMBALPUR TOWN /454 /2023 () //
222	D-ABLAPL/756/2024 ABLAPL/189/2024	ZAINUL HAQUE VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	DHANUPALI /138 /2023 () //
223	D-ABLAPL/912/2024 ABLAPL/190/2024	D. ROBINSON SANU VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	UMERKOTE /1 /2024 () //
224	D-ABLAPL/776/2024 ABLAPL/191/2024	SANTOSH KUMAR PARIDA VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /1 /2024 () //
225	D-ABLAPL/162/2024 ABLAPL/192/2024	TOSHABANTA NAYAK @ PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	barpalli /405 /2023 () //
226	D-ABLAPL/786/2024 ABLAPL/193/2024	JEEBAN KRUSHNA BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	AINTHAPALI /367 /2023 () //
227	D-ABLAPL/916/2024	MIR SAMSUR	JYOTIRMAYA SAHOO	NAYAGARH /333 /2023

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	ABLAPL/194/2024	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/884/2024 ABLAPL/195/2024	NATABAR MALLIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	MANGALPUR /584 /2020 () //
229	D-ABLAPL/917/2024 ABLAPL/196/2024	SAHADEBA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /493 /2023 () //
230	D-ABLAPL/318/2024 ABLAPL/197/2024	ALEKHA CHANDRA SAHOO VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	PATTAMUNDAI /334 /2023 () //